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IN THE HIGH COURT OF DELHI AT NEW DELHI

O.M.P. (COMM) 251/2023 & I.A. 12941/2023 +NAGARJUNA FERTILIZERS AND CHEMICALS LTD

..... Petitioner

Through: Mr. Sudhir Nandrajog, Sr.

Mr. Advocate with Akshay Sr. Advocate, Makhija, Mr. Divyam Agarwal, Ms. Priya and Mr. Savyasachi Rawat, Advocates.

versus

GAIL INDIA LTD

..... Respondent

Mr. Sacchin Puri, Sr. Advocate Through:

> with Mr. Rajat Gava, Mr. Vaibhav Joshi, Ms. Ashna Bhola, Ms. Anjali Gupta, Ms. Tina Iqbal, Mr. Paras Anand, Ms. Shagun Lal and Sanjay Bobby Sharma.

Advocates.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 07.05.2024

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List on 14.08.2024.

Learned counsel for the respondent may file their written submissions at least one week before the next date of hearing.

PRATEEK JALAN, J

MAY 7, 2024 SS/